## GOVERNMENT OF INDIA COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:721 ANSWERED ON:04.03.2005 OUTSOURCING GOVERNMENT WORK Kurup Adv. Suresh

## Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the Government has taken any decision to outsource Government work to digitize paper based corporate filings;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government regarding improving public sector efficiency?

## **Answer**

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a), (b) & (c) The Ministry of Company Affairs (MCA) has launched an ambitious e-Governance and modernization programme called `MCA21 e-Governance Project` on 09.02.2005. The Project aims at transforming MCA into a paperless, modern, service-oriented, quality conscious and customer centric organization, envisages availability of all the MCA services online through Internet. After implementation, services such as registration of new companies, filing of annual returns and balance sheets, filing of event based documents and also viewing of documents etc. would be available to public online through Internet.

In this regard, 6 crore pages of legacy records of Company's documents under possession of MCA would need to be digitized and migrated in to e-records for the online process to be operated. Since the adequate high-end technology competency is locally available within the Indian private sectors, it has been outsourced as a part of the e-governance project.

The efficiency of the MCA services would improve substantially with the implementation of the project.